

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **07.11.2024** (THURSDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 397/2024	Anand Kumar Iyer & 10 Ors. Vs Sovereign Developers and Infrastructure Pvt Ltd.(through RP) WITH	Mr. AK Mysamy	
2.	Comp App (AT) (CH) (Ins) No. 398/2024	Anand Kumar Iyer & 10 Ors. Vs Sovereign Developers and Infrastructure Pvt Ltd.(through RP)	Mr. AK Mysamy	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No.634 & 635/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No.120/2023	Nerella Hemanth Nagar Kumar Vs Pattabi Enterprises & Anr. WITH	Mr. TK Bhaskar	Mr. Anirudh Suresh- R1
4.	Comp App (AT) (CH) (Ins) No. 276/2024 For Stay IA No. 733/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors. WITH	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
5.	Comp App (AT) (CH) (Ins) No. 277/2024 For Stay IA No.734/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors.	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3

6.	IA No. 532/2022 (To Implead) in TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) For Directions IA No. 734/2022	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors. WITH	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran- R2
7.	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3
8.	IA No. 1291/2020 (For Additional docs.) In TA (AT) No. 280/2021 (CA (AT) No. 80/2020)	Gurukripya Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangdharan & 11 Ors. WITH	Mr. Akshay Sharma	Mr. Mohan Pulickkal- R1 Mr. Rajesh Vellakkat- R7, R8 & R9
9.	TA (AT) No. 281/2021 (CA (AT) No. 81/2020)	Aruna Unnikrishanan & Anr. Vs K Balagangadharan & 11 Ors. WITH	M/s. Saiby Jose	Mr. Mohan Pulickkal- R1 Mr. Rajesh Vallakkat- R9, R10 & R11
10.	TA (AT) No. 286/2021 (CA (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Mr. Parvathy Vijayan	Mr. Mohan Pulickkal- R1 Mr. Rajesh Vallakkat- R9, R10 & R11
11.	IA No.250/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 89/2024 To dispense with IA No.251/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept., Rep by Asst. Commissioner Vs S.R. Shriram Shekher, RP of Saalim Shoes Pvt. Ltd.	Mr. B Vijay	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 362/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 273/2022 For Stay IA No 586/2022	Vishnuvallah Infra Pvt. Ltd. Vs IVRCL Limited & An	Ms. AVS Laxmi	Mr.K Ravindranath
14.	Comp App (AT) (CH) No. 114/2023 For Exemption IA No.1398/2023 For Stay IA No.1400/2023 For Interim Relief IA No.1399/2023	Sanghi Textiles Pvt. Ltd. Vs Sanghi Industries Pvt Ltd. & 17 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3
15.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No.1228/2023	Mr. Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt. Ltd. Vs IL & FS Financial Services Ltd. & Anr.	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1
16.	Comp App (AT) (CH) No. 34/2024	John Frederick Powath & Anr. Vs Dhanam Publications Pvt. Ltd & 4 Ors.	Mr. Jagan Abraham M George	Mr. Prasad Vijayakumar
17.	Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024	Casino Hotels Ltd. & 10 Ors. Vs KC Thomas & 37 Ors. WITH	Mr. TK Bhaskar	Dr.KS Ravichandran, PCS
18.	Comp App (AT) (CH) No. 44/2024 For Urgent Hearing IA No. 747/2024 For Directions IA No. 1032/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd. & 11 Ors	Dr. KS Ravichandran, PCS	Mr. TK Bhaskar
19.	Comp App (AT) (CH) (Ins) No. 107/2024 To dispense with IA No. 294/2024 For Stay IA No. 295/2024	Stellence Pharmscience Pvt. Ltd. Rep by Mr. Ramachandran R Vs Religare Finvest Ltd. Rep by its Directors & Anr.	Mr. MVV Ramana	Mr. Sanjeev Singh R1
20.	Comp App (AT) (CH) (Ins) No. 153/2024 For Stay IA No. 406/2024 For Exemption IA No.407/2024	Lanco Infratech Employees Welfare Association Vs Ms. Anuradha Bisani, Liquidator of Lanco Infratech Ltd	Mr. Mayank Pandey	Ms. Anuradha Bisani, Liquidator

21.	Comp App (AT) (CH) (Ins) No. 219/2024 For Stay IA No. 585/2024	State Tax Officer State Goods and Services Taxes Dept., Ernakulam Vs Dileep KP RP, Nucleus Premium Properties Pvt. Ltd. & Anr. WITH	Mr. EK Kumaresan	
22.	Comp App (AT) (CH) (Ins) No. 222/2024 For Stay IA No. 592/2024	Arjun SV, Rep by PoA holder, Anoop Jain & 4 Ors. Vs Mr. Dileep KP, Chairman of the Monitoring Committee & Anr. WITH	Ms. Lily Francis	Mr. Rohan Rajasekaran For Caveator
23.	Comp App (AT) (CH) (Ins) No. 298/2024 For Stay IA No. 788/2024	Dr. Jose Paul and Marina Jose & 11 Ors. Vs Mr. Dileep KP, RP, Nucleus Premium Properties Pvt. Ltd. WITH	Mr. Pradeep Joy	
24.	Comp App (AT) (CH) (Ins) No. 318/2024 For Stay IA No. 845/2024	Mr. Mathew Francis & 17 Ors. Vs Dileep KP, RP, Nucleus Premium Properties Pvt. Ltd.	Mr. Pradeep Joy	
25.	Comp App (AT) (CH) (Ins) No.347/2024 For Stay IA No. 951/2024	Maahendra Kumar Agarwal Vs PTC India Financial Services Ltd. & Anr.	Ms. Elamathi MS	
26.	Comp App (AT) (CH) (Ins) No. 366/2024	Zyna Medtech Pvt. Ltd. Vs Andhra Pradesh Medtech Zone Ltd.	Mr. Pawan Jhabakh	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. Anando Mukherje	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. Jagia R1, R2a, R2d, R5- R10
28.	TA (AT) No.52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors.	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherjee

29.	Comp App (AT) (CH) No.48/2021 To Dispense with IA No. 554/2021 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd. WITH	D. Peruman Saranyan	Mr. AR Ramanathan
30.	Comp App (AT) (CH) No.53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd. WITH	Mr. Kausik Chatterjee	Mr. AR Ramanathan
31.	Comp App (AT) (CH) No.60/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
32.	Comp App (AT) (CH) No.62/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
33.	Comp App (AT) (CH) No.10/2022 For Exemption IA No.109/2022	Dilip Kumar Jain & 7 Ors. Vs Simpson and Company Ltd	Mr. Kausik Chatterjee	Mr. AR Ramanathan
34.	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd. Vs Joseph Mathew	Mr. Anil D Nair	Mr. Shawn Jeff Christopher
35.	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs Kerala Chamber of Commerce and Industry	Mr. Anil D Nair	Mr. Vinod PV
36.	Comp App (AT) (CH) (Ins) No.34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV
37.	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnampambath Suspended Director, Platino Classic Motors Pvt. Ltd. Vs BMW India Pvt Ltd & Anr.	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
38.	Comp App (AT) (CH) No.102/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran- R2, R4, R7, R8 Mr. Cibi Vishnu-R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24

39.	Comp App (AT) No. 103/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2- R5, R8, Mr. Cibi Vishnu-R6
40.	Comp App (AT) No. 104/2022 For Stay IA No. 861/2022 & 996/2023	Vijaygopal M & 3 Ors Vs BRD Motors Ltd. & 25 Ors.	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R19, R20 Mr. Cibi Vishnu-R5
41.	Comp App (AT) (CH) No. 106/2022	P.M. Johny Vs KJ Paul & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran-R1- R3
42.	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 &1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors.	Mr. R Subramaniam Raja	Mr. Saji P John-R1& R2 Mr. Anant Merathia-R4 Mr. S Aravindhnan R5
43.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023 & 641/2024	Krishna Mohan Gollamudi, Liquidator for Priyadarshini Ltd. Vs V. Amar Chand & Anr	Mr. M Ramu	Mr. Sharad Sanghi-R1
44.	Comp App (AT) (CH) (Ins) No. 59/2023 For Stay IA No. 218/2023 To dispense with IA No. 217/2023 Leave to file IA No. 216/2023 Urgent Hearing IA No.219/2023	M/s. SMS Foundation & Investment LLP- Rep by its Designated Partner Manish Kumar B Shah Vs Mr. J John Ohilvi, RP, M/s. Harsha Exito Engineering Pvt. Ltd	Mr. K Gaurav Kumar, CS	Mr.T Dhanasekaran
45.	Comp App (AT) (CH) No. 107/2023	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd. & 12 Ors.	Mr. Krishna Ravindran	Mr. R Vidhya Shankar- R1 R2 R6 R7 R9-R13
46.	Comp App (AT) (CH) (Ins) No. 149/2023	Beetel Teletech Limited (Erstwhile Brightstar Telecommunications India Limited) Vs Felix Infotech Pvt. Ltd.	Mr. Kunwar Pal Singh	Mr. Rohan Rajasekaran
47.	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	M/s. Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhanian, Liquidator	Mr. Rohit Jain	Mr. Pranay Agarwal

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
48.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No.934/2024	Mr. Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Anant Merathia	Mr.T.Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC
49.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No.935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC
50.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No.936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors.	Mr. Avinash Krishnan Rav	Mr.T.Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in